

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF SUNBEAM DEALRS PRIVATE LIMITED

RELEVANT PARTICULARS	
1.	Name of corporate debtor SUNBEAM DEALRS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor 28 th August 2013
3.	Authority under which corporate debtor is incorporated / registered Registrar of Companies, Ranchi, Jharkhand
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U51311JH2013PTC001555
5.	Address of the registered office and principal office (if any) of corporate debtor Registered Office: SHOP NO - 206, 2ND FLOOR, SAMRIDDHI SQUARE, KISHORGANJ, RANCHI, 834001 JHARKHAND
6.	Insolvency commencement date in respect of corporate debtor 30 TH July 2019 (Copy of order received on 1st August, 2019, consent with Hon'ble NCLT to act as Interim Resolution Professional filed on 05 th August 2019)
7.	Estimated date of closure of insolvency resolution process 26 th January 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional Mr. Hulashmal Varma IBBI/IPA-001/IP-P00258/2017-18/10487
9.	Address and e-mail of the interim resolution professional, as registered with the Board 28B,Shakespeare Sarani,6B,Neelamber,Kolkata,West Bengal-700017 Email id-hmvarma@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional 28B,Shakespeare Sarani,6B,Neelamber,Kolkata,West Bengal-700017 Email id- hmvarma@yahoo.co.in
11.	Last date for submission of claims 20 th August 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21; ascertained by the interim resolution professional Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class) Not Applicable

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14.	(a) Relevant Forms and (b) Details of authorized representatives are available at	Web link: www.ibbi.gov.in/downloadform.html Physical Address: Not Applicable
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Notice is hereby given that the Hon'ble National Company Law Tribunal Kolkata Bench has ordered the commencement of a corporate insolvency resolution process of the SUNBEAM DEALRS PRIVATE LIMITED on 30th July 2019 (Copy of order received on 1st August 2019, consent with Hon'ble NCLT to act as Interim Resolution Professional filed on 05th August 2019).

The creditors of SUNBEAM DEALRS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 20th August 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional: Mr. Hulashmal Varma



Date and Place: 5th August, 2019, Kolkata